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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 96/2025/EZ

LITTLE FLOWER KINDER GARTEN SCHOOL

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT NOS. 03 TO  
06, i.e. THE WEST BENGAL POLLUTION CONTROL  
BOARD.

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Filed by

DIPANJAN GHOSH  
ADVOCATE

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BOARD.

**Most Respectfully Sheweth**

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

31 JUL 2025

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent Nos. 03 to 06, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 30.06.2025.

03. That, the official of the State Board visited the said site of M/s Nataraj Hydrocarbons Pvt. Ltd., located at Vill. - Chotokhanpur, P.O.-Belmuri, P.S.-Dhaniakhali, Dist.-Hooghly, Pin- 712303, on 22.07.2025 at around 15.00 hrs. The unit did not obtain Consent to Establish from the State Board.

04. That, during the visit it was observed that the unit was not operational, and the rotary reactor had been dismantled.

It was informed to the Inspecting official of the State Board that operations have been suspended for more than nine months.

31 JUL 2025

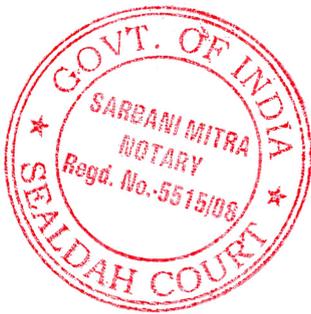
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Copy of Inspection Report of State Board is annexed herewith  
and marked with letter "R".

05.It is therefore respectfully prayed that Hon'ble Tribunal may  
pass such order/orders as it deems fit and proper in the interest  
of justice.

*Swarup Kumar Mandal*

DEPONENT



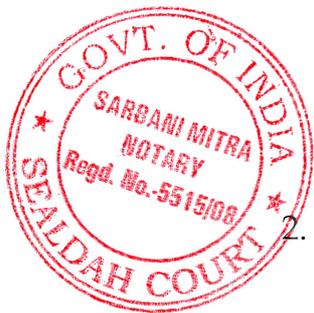
**31 JUL 2025**

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## VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 4 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



*Swarup Kumar Mandal*  
DEPONENT

Identified and corrected by me  
Advocate *Dipankar*  
WBPCB

Solemnly Affirmed &  
Declared Before Me  
On Identification By.....

*Sarbani Mitra*  
SARBANI MITRA  
NOTARY  
Regd. No.- 5515/08

13<sup>th</sup> JUL 2025



**LIFE**  
Lifestyle for  
Environment

## WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Govt. of West Bengal)

**Hooghly Regional Office**

'Himalaya Bhawan', Delhi Road, PO: Dankuni, Dist: Hooghly, Pin - 712311

Phone No.: (033) 2659-0957

Website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in). Email: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

### *Inspection Report*

<i>Name and Address of the unit / site visited</i>	M/s Nataraj Hydrocarbons Pvt. Ltd., Vill.- Chotokhanpur, P.O. – Belmuri, P.S. – Dhaniakhali, Dist.– Hooghly, Pin – 712302
<i>Local Authority</i>	Belmuri Gram Panchayet.
<i>Electricity Supply Authority</i>	WBSEDCL.
<i>Date &amp; Time of Inspection</i>	22/07/2025 at about 15:00 hrs.
<i>Name of the Inspecting Official/s</i>	R. Chakraborty, EE (Hooghly)

**Observations:** During the visit, it was observed that the unit was not operational, and the rotary reactor had been dismantled. It was informed that operations have been suspended for more than nine months.

*Rahul Chakraborty*  
23/7/2025 R.Chakraborty  
Env. Engineer, Hooghly R.O.



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